

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 129 of 2020

IN THE MATTER OF:

AV Gopalakrishnan & Anr.

....Appellants

Vs.

K Balagangadharan & Ors.

....Respondents

Present:

For Appellants: Mr. K. Parameshwar, Advocate

For Respondents: Mr. Saiby Jose Kidangoor, Advocate

ORDER
(Virtual Mode)

20.08.2020: Learned Counsel for the Appellant intends to file an application for condonation of delay within a week.

Let the Appeal be fixed on **4th September, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

sa/nn